

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1970
TO BE ANSWERED ON AUGUST 07, 2023**

STATUS OF PMAY-(U) IN PUNJAB

NO. 1970. SHRI SANJEEV ARORA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the statistics for the Pradhan Mantri Awas Yojana-(Urban)(PMAY-U) in the last five years, State/UT -wise details thereof;
- (b) the total number of beneficiaries registered and houses built under PMAY-(U) in Punjab, district- wise, the details thereof;
- (c) the amount approved, released and actual utilization of funds by Government to build houses under PMAY-(U) in Punjab, district-wise; and
- (d) whether Government is planning to extend the interest subsidy scheme for buyers under PMAY-U or any other scheme to accommodate the buyers?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. As on 31st July 2023, 118.90 lakh houses have been sanctioned by the Ministry based on the project proposals submitted by States/Union Territories (UTs), out of which 112.30 lakh have been grounded and 76.02 lakh have been completed/delivered to the beneficiaries. State/UT-wise details of houses sanctioned, grounded for construction and completed/delivered under the scheme during the last five years are at **Annexure-I**.
- (b) & (c): The district-wise details of houses sanctioned, grounded for construction and completed/delivered to the beneficiaries along with Central Assistance sanctioned, released and utilized under PMAY-U in the State of Punjab are at **Annexure-II**.
- (d): The scheme period of PMAY-U which was earlier up to 31.03.2022, has since been extended till 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, for completion of all houses sanctioned till 31.03.2022 without changing funding pattern and implementation methodology of the scheme.

State/UT-wise houses sanctioned, grounded for construction and completed/delivered during the last five years (FY 2018-23) under PMAY-U

S. No.		Name of the State/ UT	Details of Houses (Nos.)		
			Sanctioned	Grounded for construction*	Completed/Delivered*
1	States	Andhra Pradesh	17,07,581	16,39,737	7,12,678
2		Bihar	1,93,545	2,47,903	1,10,007
3		Chhattisgarh	2,18,576	2,22,892	1,75,553
4		Goa	3,031	3,036	3,034
5		Gujarat	8,22,252	8,21,792	8,01,247
6		Haryana	1,07,446	87,391	60,591
7		Himachal Pradesh	8,176	11,594	8,840
8		Jharkhand	1,21,750	1,21,332	94,846
9		Karnataka	3,36,217	4,64,083	2,61,362
10		Kerala	1,04,921	1,13,833	1,12,730
11		Madhya Pradesh	6,33,115	6,41,045	6,16,699
12		Maharashtra	12,66,831	10,13,704	7,63,889
13		Odisha	1,33,678	1,25,667	1,25,341
14		Punjab	96,670	92,555	71,364
15		Rajasthan	2,25,258	1,82,440	1,60,719
16		Tamil Nadu	4,35,227	3,66,721	4,81,000
17		Telangana	1,06,646	1,21,012	2,23,675
18		Uttar Pradesh	13,71,086	14,67,051	12,47,975
19		Uttarakhand	50,111	44,809	25,738
20		West Bengal	5,03,149	4,93,330	3,16,810
Sub-total (States)			84,45,266	82,81,927	63,74,098
21	North East States	Arunachal Pradesh	3,441	6,073	6,664
22		Assam	1,13,804	1,27,792	80,206
23		Manipur	32,049	44,124	10,578
24		Meghalaya	3,975	3,675	1,183
25		Mizoram	11,451	37,582	6,402
26		Nagaland	21,296	28,633	12,531
27		Sikkim	186	427	239
28		Tripura	33,145	41,940	56,532
Sub-total (NE States)			2,19,347	2,90,246	1,74,335
29	Union Territories	A&N Islands	353	376	47
30		Chandigarh	1,192	1,192	1,192
31		D&NH and D&D	7,508	8,979	8,269
32		Delhi	27,246	27,246	34,646
33		J&K	39,986	45,938	19,256
34		Ladakh	374	933	587
35		Lakshadweep	-	-	-
36		Puducherry	8,474	13,127	8,116
Sub-total (UTs)			85,133	97,791	72,113
Grand Total			87,49,746	86,69,964	66,20,546

*Houses grounded and completed/delivered during the period includes grounded, completed houses which were sanctioned in preceding years.

District-wise details of houses sanctioned, grounded for construction and completed/delivered to the beneficiaries along with Central Assistance sanctioned, released and utilized under PMAY-U in the State of Punjab

S. No.	District Name	Details of Houses (Nos.)			Details of Central Assistance (₹in crore)		
		Sanctioned	Grounded for Construction	Completed	Sanctioned	Released	Utilised
1	Amritsar	10,516	9,684	5,093	182.57	128.99	113.23
2	Barnala	3,177	1,579	673	48.72	14.88	11.73
3	Bathinda	11,209	8,455	5,699	176.53	106.48	87.83
4	Faridkot	1,190	769	483	19.18	8.73	8.39
5	Fatehgarh Sahib	2,248	1,554	1,152	35.64	18.36	15.82
6	Fazilka	1,892	1,353	922	31.67	21.85	19.56
7	Ferozpur	3,558	3,177	1,256	54.75	28.06	26.08
8	Gurdaspur	3,970	2,864	852	58.90	30.87	19.65
9	Hoshiarpur	2,087	1,672	1,131	33.83	19.23	17.17
10	Jalandhar	16,370	12,924	8,837	288.74	183.39	169.48
11	Kapurthala	2,251	2,015	1,050	36.76	21.06	18.68
12	Ludhiana	15,065	12,608	9,552	290.65	233.12	221.24
13	Malerkotla	1,445	1,014	438	22.01	10.77	7.34
14	Mansa	5,192	4,943	3,071	78.14	47.54	35.98
15	Moga	3,052	2,035	1,289	47.09	24.94	20.89
16	Pathankot	2,191	1,735	424	31.62	12.38	7.59
17	Patiala	7,710	5,844	4,298	129.89	81.45	73.48
18	Rupnagar	1,807	1,798	1,389	32.36	24.71	24.02
19	Sahibzada Ajit Singh Nagar	26,298	25,373	23,550	574.03	538.13	529.36
20	Sangrur	3,742	3,281	2,400	59.41	33.26	27.52
21	Shahid Bhagat Singh Nagar (Nawanshahr)	742	390	216	11.69	5.43	5.92
22	Sri Muktsar Sahib	2,892	2,328	1,019	45.42	25.01	21.69
23	Tarn Taran	3,631	3,071	910	53.31	27.88	18.90
Total		1,32,235	1,10,466	75,704	2,342.88	1,646.49	1,501.52